

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1494/2016

New Delhi, this the 29th day of April, 2016

Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. Mr. Manoj Kumar Hota
S/o Sh. Biswakeshari
Age about 42 years, Per No.922266
Quarter No.32140/2, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

2. Mr. Niroj Ranjan Dash
S/o Late Suresh Chand Dash
Age about 42 years, Per No.922257
Quarter No.33207, Type-III. Post JWM
OFBL Estate, Badmal, Baolangir,
Odisha

3. Mr. Satya Narayan Tripathy
S/o Sh. Dibkar Tripathy
Age about 41 years, Per No.92250
Quarter No.31010, Type-III, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

4. Mr. Udit Kumar Patel
S/o Late Schindananda Patel,
Age about 44 years, Per No.922247
Quarter No.31267, II- Phase, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

5. Mr. Debasish Nayak
S/o Sh. Bhagabat Nayak
Age about 43 years, Per No.922263
Quarter No.32140/2, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

6. Mr. Sanat Kumar Sahoo
S/o Late Sh. Trinath Sahu
Age about 42 years, Per No.922255
Quarter No.32140/2, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

7. Mr. Pragyan Kumar Rath
S/o Late Sh. Umakanta Rath
Age about 41 years, Per No.922256
Quarter No.31394, Type-III
OFBL Estate, Badmal Baolangir,
Odisha

8. Mr. Sasanka Sekhar Kar
S/o Late Sh. Hare Krushna Kar
Age about 41 years, Per No.922260
Quarter No.32006, Type-III, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

9. Mr. Dipak Chandra Patel
S/o Sh. Bedyas Patel
Age about 41 years, Per No.922252
Quarter No.32086/2, Type-III Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

10. Mr. Ashok Kumar Behera
S/o Sh. Sudam Prasad Behera
Age about 40 years, Per No.922253
Quarter No.31055/2, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha

11. Mr. Sujit Kumar Pandey
S/o Late Srikanta Pandey
Age about 39 years, Per No.922254
Quarter No.31219, Type -III Post JWM
OFBL Estate, Badmal Baolangir,
Odisha
 12. Mr. Pramod Kishore Dash
S/o Late Tripurari Dash.
Age about 45 years, Per No.922279
Quarter No.32173/2, Post JWM
OFBL Estate, Badmal Baolangir,
Odisha
- Applicants

(By Advocate : Mr.Rabi Narayan Rout)

Versus

1. Union of India Represented by
The Secretary
Ministry of Defence,
Dept. Of Defence Prodn. & Supplies,
South Block, New Delhi-110011.
2. The DGOF & CHAIRMAN
Ordnance Factory Board,
10-A, Shahid Khudiram Bose Road,
Kolkata-700001.
3. THE GENERAL MANAGER,
Ordnance Factory
Badmal, Bolangir Odisha. Respondents

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Heard the learned counsel for the applicants.

At this stage, the learned counsel for the respondents states that because cause of action arose in Ordnance & Ordnance Equipment Factories, at OFSL Estate, Badmal , Bolangir, Odisha, the OA should have been filed before the CAT, Cuttack Bench of the Tribunal. Otherwise the applicants, if so advised would need to file PT before the Hon'ble Chairman .

Learned counsel for the applicants produces the letter dated 26.2.2016 issued by the Director /NG to all Ordnance & Ordnance Equipment Factories, Respondent No.2 to all the General Manager/ Sr. General Manager, advising all of them that they are requested to take up the matter with respective CGSCs defending the case(s) to immediately initiate the legal formalities for transferring the cases to the Hon'ble Principal Bench of the CAT at New Delhi.

Be that as it may, the matter is disposed of with a direction to the applicants to move an appropriate transfer application before the Hon'ble Chairman first, if so advised for transfer of OA to the Principal Bench.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member A)

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